

ORISSA HIGH COURT

FILING REPORT AS ON :07/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/524/2026	AJAZ PASHA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	//0 () //	
2	D-BLAPL/525/2026	Shyam Das VS The State of Orissa	RAJENDRA NARAYAN ROUT VS	// () //	AOR20220001558C202600004
3	D-BLAPL/538/2026	SANKAR BAHADUR VS STATE OF ODISHA	ARIJEET MISHRA VS	SUNABEDA /105 /2025 () //	
4	D-BLAPL/540/2026	PATI BHOI VS STATE OF ODISHA	ARIJEET MISHRA VS	KAKIRIGUMMA /65 /2025 () //	
5	D-BLAPL/542/2026	BABULA HARJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /15 /2025 () //	
6	D-BLAPL/544/2026	SAGAR LIMA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	K.NUAGOAN /187 /2025 () //	
7	D-BLAPL/547/2026	UTTAM KUMAR DIPA VS STATE OF ODISHA	PRADEEP KUMAR NATH VS	AINTHAPALI /124 /2025 () //	AOR20220002380C202600001
8	D-BLAPL/548/2026	JOGESWAR SINGH VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	KISINDA /45 /2025 () //	
9	D-BLAPL/550/2026	SUMANTA MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /181 /2024 () //	
10	D-BLAPL/553/2026	DEBASISH MALLIK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	AUL /269 /2025 () //	
11	D-BLAPL/556/2026	SHYAMA @ SHYAMAGHAN NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /456 /2025 () //	

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12	D-BLAPL/558/2026	BAPUN @ PRASANNA DAS VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /617 /2025 () //	
13	D-BLAPL/562/2026	PRABIN KUMAR MUNDARY @ PRAVIN KUMAR MUNDARY VS STATE OF ODISHA	SDHA @ PRABIN CHANDARY VS	BISRA /277 /2025 () //	
14	D-BLAPL/563/2026	SAILESH PATEL VS STATE OF ODISHA	NIRUPAMA SAHOO VS	/ /0 () //	
15	D-BLAPL/573/2026	KISIN @ PUNA MARNDI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	UDALA /441 /2025 () //	
16	D-BLAPL/574/2026	DADHI ROUT VS STATE OF ODISHA	ASIM KISHORE PAL VS	BOLANGIR SADAR /527 /2025 () //	
17	D-BLAPL/577/2026	AMBIKA AMATA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	PHIRINGIA /203 /2025 () //	
18	D-BLAPL/578/2026	SANOJ KHATUA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	/ /0 () //	
19	D-BLAPL/579/2026	ASHIM KUMAR DAS VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	/ /0 () //	
20	D-BLAPL/581/2026	PANKAJ PRADHAN VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	PHIRINGIA /196 /2025 () //	
21	D-BLAPL/584/2026	KIRAN BEHERA VS STATE OF ODISHA	DHANANJAYA MUND VS	ATHAMALLIK /258 /2024 () //	AOR20220001492C202600005
22	D-BLAPL/585/2026	KANHA SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	CUTTACK SADAR /304 /2024 () //	AOD20240000366C202600004
23	D-BLAPL/586/2026	RAJU PALIA	BIKASH KARNA	BAUNISUNI /23 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/593/2026	CHANDRA SEKHAR CHANDI	DHANANJAYA MUND	DHARAMGARH /249 /2025	AOR20220001492C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/595/2026	KARTIKA CAHNDR RANA	ASISH MISHRA	DHENKANAL TOWN /247 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/598/2026	ISAHAK MALLIK	ROHIT KUMAR SUNA	//	AOR20220000053C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/600/2026	GUDU @ ARUN KUMAR SINGH	ASISH MISHRA	DHENKANAL TOWN /247 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/602/2026	TAPAN BHUYAN	JYOTIRMAYA SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/603/2026	HRUSHIKESH BAGARTI @ JAGADISH BAGARTI	AMITAV TRIPATHY	RAMPUR (SONEPUR) /98 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/604/2026	J. PRAKASH	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /884 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/607/2026	GOBINDA BEHERA @ PINKU BEHERA	AMITAV TRIPATHY	RAMPUR (SONEPUR) /98 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/614/2026	SANDEEP KUMAR SINGH @ SANDIP @ BULU	BISWARANJAN DALAI	BRAJARAJNAGAR /139 /2019	AOR20220003722C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/616/2026	RAJAN @ RAKESH KHAN	PABITRA KUMAR NAYAK	KUNDHEIGOLA /80 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/624/2026	JAGA SING	JAYANTA KUMAR MAJHI	SORO /758 /2025	
		VS	VS	()	

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35	D-BLAPL/628/2026	STATE OF ODISHA X VS	SATYA NARAYAN MISHRA 4 VS	// / /0 ()	
36	D-BLAPL/636/2026	STATE OF ODISHA DEBENDRA NAYAK VS	PRASANNA KUMAR MISHRA VS	// GUNUPUR /257 /2025 ()	
37	D-BLAPL/640/2026	STATE OF ODISHA SRIKANTA KUMAR BEHERA VS	DIPTI REKHA NANDA VS	// ATTABIRA /371 /2025 ()	
38	D-BLAPL/641/2026	STATE OF ODISHA RAMA @ RAMESH MUNDA VS	CHIRANJIB ROUT VS	// TALCHER TOWN /270 /2009 ()	
39	D-BLAPL/642/2026	STATE OF ODISHA SANDEEP SINGH PATEL VS	KAUSTUVA MOHANTY VS	// / /0 ()	
40	D-BLAPL/643/2026	STATE OF ODISHA BAPI BAGARTI VS	KAUSTUVA MOHANTY VS	// / /0 ()	
41	D-BLAPL/644/2026	STATE OF ODISHA RAMA @ RAMESH MUNDA VS	CHIRANJIB ROUT VS	// COLLIERY /256 /2007 ()	
42	D-BLAPL/645/2026	STATE OF ODISHA RANJAN KUMAR NAYAK VS	KAUSTUVA MOHANTY VS	// / /0 ()	
43	D-BLAPL/647/2026	STATE OF ODISHA BANTI @ JOJO @ BIKASH NAIK VS	CHIRANJIB ROUT VS	// TALCHER TOWN /1227 /2025 ()	
44	D-BLAPL/650/2026	STATE OF ODISHA AJAYA DALA BEHERA VS	CHIRANJIB ROUT VS	// SAMAL /397 /2025 ()	
45	D-BLAPL/654/2026	STATE OF ODISHA PREM PRAKASH MAHANANDA VS STATE OF ODISHA	DEEPANJALI SAHU VS	// / /0 () //	

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46	D-BLAPL/658/2026	SUSHILA MEHER @ PINKY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JHARSUGUDA /587 /2025 () //	
47	D-BLAPL/659/2026	BIKI @ BIKRAM BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /663 /2025 () //	
48	D-BLAPL/661/2026	KASHYAP SAHOO VS STATE OF ODISHA	SAMAPIKA MISHRA VS	KEONJHAR TOWN /942 /2025 () //	
49	D-BLAPL/665/2026	LAXMI NARAYAN JANI @ LAXMIDHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KODINGA /187 /2025 () //	
50	D-BLAPL/667/2026	LANDA @ KULU DEHURY VS STATE OF ODISHA	CHAITANYA NAYAK VS	CHOUDWAR /438 /2023 () //	
51	D-BLAPL/669/2026	NIRANJAN SATAPATHY VS STATE OF ODISHA (VIGILANCE)	BIJAYA KUMAR RAGADA VS	BHUBANESWAR VIGILANCE /31 /2025 () //	AOD20220004577C202600004
52	D-BLAPL/676/2026	MAGUNI @ SANJAY KUMAR ROUT @ SANJAY ROUT VS STATE OF ODISHA	DEBASNAN DAS VS	CHOUDWAR /159 /2023 () //	
53	D-BLAPL/681/2026	AKULA BISOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
54	D-BLAPL/684/2026	BALARAM SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
55	D-BLAPL/685/2026	SAURABA SINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
56	D-BLAPL/688/2026	SANGRAM DAS @ SAMIRA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KANPUR /20 /2021 () //	
57	D-BLAPL/690/2026	PRATEEK @ HARIPADA SARKAR	PUSPAMITRA MOHAPATRA	MARINE PS AT JAMBO /136 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/692/2026	NIRAKAR SWAIN	PUSPAMITRA MOHAPATRA	KHUNTUNI /37 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/694/2026	MANAS RANJAN NAYAK	PUSPAMITRA MOHAPATRA	KUJANGA /136 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/697/2026	RAMSINGH MUNDA	SANDEEP RAJ PANDA	NAYAKOT /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CMAPL/900/2026	BINAYAK MISHRA	DIPTI RANJAN BHOKTA	//	
		VS	VS	()	
		ODISHA GRAMYA BANK, GANDAMUNDA		//	
62	D-CMP/780/2026	ANANDA SAHU	TIKERAM MEHER	//	
		VS	VS	()	
		BHUMISUTA SAHU		//	
63	D-CMP/791/2026	MANAS RANJAN KANDI	SANTOSH KUMAR SAMANTARAY	//	
	CMP/28/2026	VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Khordha)	
		UTKAL CHEMISTS AND DRUGGISTS ASSOCIATION, KHORDHA		SC/0002981/2025	
64	D-CMP/805/2026	SUREKHA BALIARSINGH	BIKRAM RATH	//	
		VS	VS	()	
		RENU CHHAPOLIA		//	
65	D-CMP/871/2026	REKHA SWAIN	RAGHUNATH DASMOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CMP/929/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//	LOD20240000194C202600007
		VS	VS	()	
		M/S SHRI AUROBINDO CONSTRUCTION, KEONJHAR		//	
67	D-CMP/935/2026	KARUNAKAR PANDA	SOMANATH SATAPATHY	//	
		VS	VS	()	
		GOURANGA PANDA		//	
68	D-CMP/939/2026	KAMAL KUMAR BHAWASINKA	SANDIPANI MISRA	//	
		VS	VS	()	

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69	D-CMP/941/2026	SMV BEVERAGES PVT. LTD. ANUP KUMAR NAYAK VS RANJAN BEHERA	TUSAR KUMAR MISHRA VS	// // 0 //	
70	D-CONTC/776/2026	DR.KRISHNA CHANDRA RAJ VS	TAPAN KUMAR JENA SAMANTA VS	// 0 //	
71	D-CONTC/777/2026	PRAMOD KUMAR PAL VS ANJANA PANDA, DIRECTOR OF AYUSH	PRAMODA KUMAR DASH VS	// 0 //	AOR20220001535C202600002
72	D-CONTC/783/2026	GOURANGA CHANDRA SAHU VS USHA PADHI, IAS SEC., HOUSE AND URBAN DEVELOPMENT DEPT., BBSR	ADV. VS	// 0 //	
73	D-CONTC/787/2026	SUBASH CHANDRA SAHU VS USHA PADHI, IAS SEC., HOUSE AND URBAN DEVELOPMENT DEPT., BBSR	ADV. VS	// 0 //	
74	D-CONTC/788/2026	BIMBADHAR BEHERA VS USHA PADHI, IAS SEC., HOUSE AND URBAN DEVELOPMENT DEPT., BBSR	ADV. VS	// 0 //	
75	D-CONTC/792/2026	SURENDRA PRASAD NAYAK VS USHA PADHI, IAS SEC., HOUSE AND URBAN DEVELOPMENT DEPT., BBSR	ADV. VS	// 0 //	
76	D-CONTC/793/2026	AKSHAYA KUMAR BARIK VS USHA PADHI, IAS SEC., HOUSE AND URBAN DEVELOPMENT DEPT., BBSR	ADV. VS	// 0 //	
77	D-CONTC/795/2026	UMESH CHANDRA NAYAK VS USHA PADHI, IAS SEC., HOUSE AND URBAN DEVELOPMENT DEPT., BBSR	ADV. VS	// 0 //	
78	D-CONTC/797/2026	MUKTIKANTA TRIPATHY VS USHA PADHI, IAS SEC., HOUSE AND URBAN DEVELOPMENT DEPT., BBSR	ADV. VS	// 0 //	
79	D-CONTC/799/2026	MAHENDRA PRASAD BEHERA VS USHA PADHI, IAS SEC., HOUSE AND URBAN DEVELOPMENT DEPT., BBSR	ADV. VS	// 0 //	

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80	D-CONTC/800/2026	SANATAN BISWAL VS USHA PADHI, IAS SEC., HOUSE AND URBAN DEVELOPMENT DEPT., BBSR	ADV. VS	// ()	
81	D-CONTC/804/2026	AUM VALLEY SCHOOL, BOLANGIR VS KRUTIBAS BARIK, REGIONAL DIRECTOR, COUNCIL OF HIGHER SECONDARY EDUCATION,/SAMBALPUR ZONE	ADV VS	// ()	AOR20220001639C202600002
82	D-CONTC/806/2026	AKSHAYA KUMAR PANDA VS USHA PADHI, IAS SEC., HOUSE AND URBAN DEVELOPMENT DEPT., BBSR	ADV. VS	// ()	
83	D-CONTC/807/2026	BRAMHANAND DAS VS USHA PADHI, IAS SEC., HOUSE AND URBAN DEVELOPMENT DEPT., BBSR	ADV. VS	// ()	
84	D-CONTC/810/2026	SIBANANDA SAHOO VS SAMYAK BIKAS SUBUDHI, SUPERINTENDING ENGINEER HEAD WORKS DIVISION, SAMAL	ADV. VS	// ()	
85	D-CONTC/819/2026	MADAN RAUL VS SUBHAM SAXENA, DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION, DEPT., GOVT. OF ODISHA	ADV. VS	// ()	
86	D-CONTC/821/2026	KASHINATH PANDA VS DR. THIRUMALA NAIK, I.A.S	SHASHANKA SHEKHAR PATRA VS	// ()	
87	D-CONTC/822/2026	ANADI CHARAN PANIGRAHI VS DR. THIRUMALA NAYAK, I.A.S	SHASHANKA SHEKHAR PATRA VS	// ()	
88	D-CONTC/845/2026	SARAPANCH, ADA GRAM PANCHAYAT, BALASORE VS HITESH KUMAR SAHU, SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	ADV VS	// ()	AOR20220001207C202600001
89	D-CONTC/846/2026	BABULI CHARAN SAHU VS DR. N TIRUMALA NAIK, PRINCIPAL SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// ()	AOR20220001727C202600001
90	D-CONTC/852/2026	SURESH CHANDRA MOHANTY VS CHANDRAMANI SWAIN, EXECUTIVE OFFICER, BRAJARJNAGAR MUNICIPALITY	ADV. VS	// ()	
91	D-CONTC/853/2026	KEDARNATH PRADHANI VS SANGRAM JENA	ADV. VS	// ()	

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	CONTC/133/2026	VS SANJAY KUMAR SINGH, I.A.S	VS	0 //	
92	D-CONTC/881/2026	DWARIKANATH DASH VS DR. NOONSAVATH THIRUMALA NAIK, I.A.S	KUNAL KUMAR SWAIN VS	// 0 //	
93	D-CONTC/886/2026	LAXMIPRIYA PRUSTY VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0 //	
94	D-CONTC/888/2026	DR. MANOJ KUMAR DEHURY VS ASWATHY .S, IAS	ADV. VS	// 0 //	
95	D-CONTC/889/2026	DR. DIBYA PRABHA BARA VS ASWATHY .S, IAS	ADV. VS	// 0 //	
96	D-CONTC/891/2026	SULOCHANA MOHANTY VS MAHESWAR SAHOO, D.E.O, JAJPUR	ADV. VS	// 0 //	
97	D-CONTC/895/2026	SUSANTA KUMAR SADANGI VS R.S.GOPALAN, IAS	ADV. VS	// 0 //	
98	D-CONTC/899/2026	MANOJ KUMAR PRUSTY VS MIHIR KUMAR JENA, S.D.O (ELECTRICAL), SUB DIV. NO 2, BADAMBADI	ADV. VS	// 0 //	
99	D-CONTC/904/2026	SINGUPARAM JAYA RAO VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION	ADV. VS	// 0 //	AOD20250000195C202600002
100	D-CONTC/905/2026	BAHUBALENDRA YASHOBANT NARAYAN DEO @ BSKRASHOTRANARDEHERA VS S K JAMIRUDDIN, SPECIAL SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.	ADV. VS	// 0 //	AOD20250000195C202600001
101	D-CONTC/917/2026	SASMITA SINGH VS CHANDAN KUMAR MOHANTY, REGIONAL MANAGER, ODISHA GRAMEEN BANK, REGIONAL OFFICE, KHURDA	ADV. VS	// 0 //	
102	D-CONTC/924/2026	DILLIP KUMAR MISHRA VS	ADV. VS	// 0	

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103	D-CONTC/928/2026	SOUMYA DARSHAN KAR, REGIONAL MANAGER, ODISHA GRAMEEN BANK, REGIONAL OFFICE, PURI DEBABRATA MISHRA VS	ADV. VS	// ()	
104	D-CRLA/549/2026	SOUMYA DARSHAN KAR, REGIONAL MANAGER, ODISHA GRAMEEN BANK, REGIONAL OFFICE, PURI SK. SAGBA@ROY VS	JUGALA KISHORE PANDA VS	SPL.TASK FORCE /6 /2020 ()	
105	D-CRLA/559/2026	STATE OF ODISHA SUJATA BEHERA VS	SATYA RANJAN PATI VS	// / 0 ()	
106	D-CRLA/596/2026	RUPALI MISHRA SAHU MEHER VS	SUBHAM SHARMA VS	// SAMBALPUR VIGILANCE /48 /2016 ()	AOD20220003503C202600003
107	D-CRLA/608/2026	STATE OF ODISHA (VIGILANCE) DAMAN RANA VS	PRATYUSHA NAIDU VS	// TARBHA /32 /2018 ()	
108	D-CRLA/615/2026	STATE OF ODISHA RABINDRA KUMAR AICH VS	ARUN KUMAR BEHERA VS	// BALASORE VIGILANCE /53 /2008 ()	AOR20220003422C202600003
109	D-CRLA/649/2026	STATE OF ODISHA PRASANTA KU. JENA VS	DEVASHIS PANDA VS	// KHANTAPADA /251 /2015 ()	AOR20220001247C202600002
110	D-CRLA/678/2026	STATE OF ODISHA SUSANTA PRADHAN@KRUSHNA PRADHAN VS	JUGALA KISHORE PANDA VS	// GOPALPUR /315 /2024 ()	
111	D-CRLA/680/2026	STATE OF ODISHA DHAMANA @ RAJENDRA MOHANANDIA VS	BINAPANI TRIPATHY VS	// KUCHINDA /85 /2014 ()	
112	D-CRLMA/666/2026	STATE OF ODISHA SUDAM PRADHAN @ SUDAM KUMAR PRADHAN VS	ADV. VS	// DEOGARH /304 /2025 ()	
113	D-CRLMC/539/2026	STATE OF ODISHA TAPAN KUMAR NAYAK VS	BHAKTA RANJAN BARIK VS	// BHUBANESWAR VIGILANCE /28 /2020 ()	
		STATE OF ODISHA(VIG.)		//	

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114	D-CRLMC/552/2026	PARIA @ BRAJA KISHORE MOHANTY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BENTKAR (42 MOUZA) UPD CUTTACK /328 /2025 () //	
115	D-CRLMC/557/2026 CRLMC/93/2026	ASHOK KUMAR PADHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	KATARBAGA /165 /2021 DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur) ST/0000026/2022	
116	D-CRLMC/565/2026	SUDHANSU PRUSTY@ SUDHANSU SEKHAR PRUSTYNIKUNJA KUMAR ROUT VS STATE OF ODISHA	VS	/ /0 () //	
117	D-CRLMC/575/2026	BULU RANJAN ROUT VS STATE OF ODISHA	MANAS RANJAN DHAL VS	CHANDRASEKHARPUR /224 /2025 () //	
118	D-CRLMC/591/2026	BALIA@SANURJA KANHAR VS STATE OF ODISHA	AZAD KESHORI DASH VS	BOUDH /323 /2020 () //	
119	D-CRLMC/605/2026	SUBBRAT SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	/ /0 () //	
120	D-CRLMC/611/2026	BISHNU CHARAN MOHANTY VS HEMANTA KUMAR MOHANTY	ANANTA NARAYAN PATTANAYAK VS	/ /0 () //	
121	D-CRLMC/620/2026	DHIRENDRA SAMAL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /829 /2025 () //	
122	D-CRLMC/625/2026	JOGENDRA KHEMUNDU @ TADANG VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PADWA /144 /2024 () //	
123	D-CRLMC/626/2026	BHUPENDRA DIGAL VS STATE OF ODISHA	AZAD KESHORI DASH VS	GHANTAPADA /50 /2023 () //	
124	D-CRLMC/635/2026	BIJAYA KUMAR ROU TRAY@BIJAYA KUMAR RAUT VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	TITILAGARH /32 /2025 () //	
125	D-CRLMC/639/2026	SILADITYA PRADHAN	MANAS KUMAR CHAND	BOUDH /239 /2018	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/648/2026	PRAJNA PRAKASH NAYAK	AMITABH MISHRA	/ /0	
		VS	VS	()	
		UMASANKAR DASH (IPS)		//	
127	D-CRLMC/656/2026	SILADITYA PRADHAN	MANAS KUMAR CHAND	BOUDH /285 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/660/2026	JISUNATH HEMBRAM@JISU HEMBRAM	SURYAKANTA DWIBEDI	MURUDA /235 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/670/2026	SANJUKTA TANDIA	KARUNAKAR RATH	UDITNAGAR /234 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/683/2026	GURDEEP SINGH	SUNIL KUMAR PANDA	SUNDARGARH TOWN /581 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/693/2026	BALIA @ JYOTI PRASAD NAYAK	AMIT KUMAR SAHU	JEYPORE SADAR /59 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/700/2026	NIGAM LAHARI SAMANTARAY	RUCHI RAJGARHIA	MARSHAGHAI /118 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/701/2026	SUKURU PATRA	AMLAN SHAKTI PAUL	BHARATPUR PS /452 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/702/2026	BANABIHARI PALATA	HEMANT KUMAR MUND	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
135	D-CRLMP/587/2026	SARASWATI DAS	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/617/2026	DINESH KUMAR SHAW	T.DHIREN KUMAR DORA	/ /	AOD20220004577C202600003
		VS	VS	()	

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137	D-CRLMP/619/2026	STATE OF ODISHA LALIT MOHAN MANGARAJ VS	VS	// /0 ()	
138	D-CRLMP/623/2026	STATE OF ODISHA SANJUKTA PRADHAN VS	JYOTIRMAYA SAHOO VS	// /0 ()	
139	D-CRLMP/634/2026	STATE OF ODISHA AMULYA PANDA VS	SUKANTA KUMAR NAYAK VS	// /0 ()	
140	D-CRLMP/637/2026	STATE OF ODISHA SAROJ TIRKEY VS	PRAVAT KUMAR NAYAK VS	// /0 ()	
141	D-CRLMP/651/2026	STATE OF ODISHA SK. ROUSAN VS	ACHYUTANANDA PATTANAİK VS	// /0 ()	AOD20240000586C202600005
142	D-CRLMP/668/2026	STATE OF ODISHA SUMANTA KUMAR PRUSETH VS	SURJYA NARAYAN SAHU VS	// /0 ()	AOD20240000242C202600004
143	D-CRLMP/674/2026	STATE OF ODISHA IIFL FINANCE LTD., BBSR VS	SIDHANT DAS VS	// /0 ()	
144	D-CRLMP/696/2026	STATE OF ODISHA DR. SURAJ KUMAR TRIPATHY VS	DEEPAK GOCHHAYAT VS	// /0 ()	
145	D-CRLREV/543/2026	STATE OF ODISHA PINTU MALLICK VS	BUDHIRAM DAS VS	// ERASAMA /440 /2024 ()	
146	D-CRLREV/572/2026	STATE OF ODISHA PINTU@MANOJ KUMAR SAHOO VS	KARUNAKAR GAYA VS	// JAGATSINGPUR /516 /2025 ()	
147	D-CRLREV/592/2026	STATE OF ODISHA MINI SAHU VS STATE OF ODISHA (VIGILANCE)	DHANANJAYA MUND VS	// JEYPORE VIGILANCE /53 /2014 ()	AOR20220001492C202600002

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148	D-CRLREV/599/2026	MANMOHAN SAMAL VS SITANSHU MOHAN DWIBEDI	HARMOHAN DHAL VS	/ /0 () //	
149	D-CRLREV/677/2026	R.K.MANSION PVT. LTD., BBSR VS RAJESH KUMAR DASH	RABI NARAYAN MOHANTY VS	/ /0 () //	
150	D-CRLREV/686/2026	SUNIL KUMAR SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ANGUL TOWN /36 /2013 () //	
151	D-CRLREV/689/2026	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	DURGA PRASAD PATTANAIK VS	BISOI /90 /2023 () //	
152	D-CRLREV/703/2026	DEBA PRAKASH MAHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TARBHA /266 /2022 () //	
153	D-JCRLA/529/2026 JCRLA/9/2026	HARMI MALLICK VS STATE OF ODISHA	ADV. VS	DARINGBADI /144 /2024 AD-HOC A.D.J.(FTSC),PHULBANI(Kandhamal) Spl/0000066/2024	
154	D-JCRLA/530/2026 JCRLA/10/2026	SANJIB DIGAL VS STATE OF ODISHA	ADV. VS	PHIRINGIA /185 /2024 AD-HOC A.D.J.(FTSC),PHULBANI(Kandhamal) Spl/0000071/2024	
155	D-JCRLA/531/2026 JCRLA/11/2026	SID @ SIBARAM PRADHAN VS STATE OF ODISHA	ADV. VS	G.UDAYAGIRI /71 /2025 SPECIAL JUDGE (POCSO), PHULBANI(Kandhamal) Spl/0000023/2025	
156	D-JCRLA/532/2026 JCRLA/12/2026	BENIRAM @ DHANIRAM PUJARI VS STATE OF ODISHA	ADV. VS	KODINGA /55 /2025 DISTRICT AND SESSIONS JUDGE,NAWARANGPUR(Nabarangapur) CT/0000025/2025	
157	D-JCRLA/533/2026 JCRLA/13/2026	CHAITANYA AMANATYA VS STATE OF ODISHA	ADV. VS	PAPADAHANDI /251 /2024 DISTRICT AND SESSIONS JUDGE,NAWARANGPUR(Nabarangapur) CT/0000013/2025	
158	D-MACA/790/2026	BRANCH MANAGER, SHRIRAM GENERAL INSURANCE, KEMUNDE, KEMUNDE BRANCH, KORAPUT VS PADAMANI MUDULI	CRASANTA, KEMUNDE BRANCH, KORAPUT VS	/ / () //	
159	D-MACA/801/2026	BRANCH MANAGER, SHRIRAM GENERAL INSURANCE, KEMUNDE, KEMUNDE BRANCH, KORAPUT	CRASANTA, KEMUNDE BRANCH, KORAPUT	/ /	

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		VS	VS	()	
160	D-MACA/884/2026	BHASKAR MUDULI TRINITY VENTURES	KALPATARU PANIGRAHI	//	
		VS	VS	()	
161	D-MACA/954/2026	RAIMATI MAJHI RATAN KUMAR SINHA	KAPILA CHARAN NAYAK	//	
		VS	VS	()	
162	D-RPFAM/789/2026	AJAY KUMAR BEHERA PRADEEP KUMAR BISWAL	SUPRIYO RANJAN MAHAPATRA	//	
		VS	VS	()	
163	D-TRP(C)/779/2026	DEEPIKA SAMAL RASMITA SAHU @ RASHMITA SAHU	ASHOK KUMAR PRADHAN	//	AOR20220001590C202600001
		VS	VS	()	
164	D-WA/767/2026	PRASANNA NAYAK STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//	LOD20240000200C202600003
		VS	VS	()	
165	D-WA/843/2026	BIJAYARAM DAS HEMANTA KUMAR BISWAL	SAROJA KANTA SAMAL	//	
		VS	VS	()	
166	D-WA/847/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000200C202600005
		VS	VS	()	
167	D-WA/848/2026	MAKUNDA BEHERA STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000194C202600006
		VS	VS	()	
168	D-WA/849/2026	RAJKISHORE SAHOO STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202600003
		VS	VS	()	
169	D-WA/850/2026	SUKADEV PRUSTY STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202600004
		VS	VS	()	
170	D-WA/855/2026	HAREKRUSHNA MISHRA CEO IN CHARGE, THE URBAN CO-OPERATIVE BANKS	SUDARSHAN KANDA	//	
		VS	VS	()	

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171	D-WA/907/2026	STATE OF ODISHA STATE OF ODISHA VS LINGARAJ NAG	DAYANIDHI LENKA,A.G.A VS	// // ()	LOD20240000172C202600004
172	D-WP(C)/768/2026 WP(C)/501/2026	SARAT CHANDRA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // ()	
173	D-WP(C)/769/2026	GANGADHAR MALLIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// // ()	
174	D-WP(C)/770/2026	TUKU MEHER VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // ()	AOR20240000732C202600003
175	D-WP(C)/771/2026	PRABHAT KUMAR PADHAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202600006
176	D-WP(C)/772/2026	AMULYA KUMAR BISWAL VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// // ()	
177	D-WP(C)/773/2026	AMARESH KUMAR SAMANTA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// // ()	
178	D-WP(C)/774/2026	SATYA NARAYAN BEHERA VS THE STATE OF ODISHA	SRIKAR KUMAR RATH VS	// // ()	
179	D-WP(C)/775/2026	DEBADATTA SAHOO VS LIC HOUSING FINANCE LTD, KHORDHA	BIBHUTI BHUSAN SWAIN VS	// // ()	
180	D-WP(C)/778/2026	GOLAPI MULI VS STATE OF ODISHA	BASUDEV MISHRA VS	// // ()	
181	D-WP(C)/781/2026	JEHN NAYAK VS STATE OF ODISHA	BASUDEV MISHRA VS	// // ()	

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182	D-WP(C)/782/2026	T.SUNIL @ SUNIL TAMAGULU VS STATE OF ODISHA	BASUDEV MISHRA VS	// () //	
183	D-WP(C)/784/2026	RUTUPARNA SAHU VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// () //	
184	D-WP(C)/785/2026	AFROZ BEGUM VS AXIS BANK LIMITED, SAMBALPUR	KOUSIK ANANDA GURU VS	// () //	
185	D-WP(C)/786/2026	AKSHAYA KUMAR MOHAPATRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// () //	
186	D-WP(C)/794/2026	MIDEAST INTEGRATED STEELS LTD VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// () //	AOR20220001380C202600001
187	D-WP(C)/796/2026	U SAGAR @ UNA SAGAR KUMAR PATRO VS CHIEF MANAGER CUM AUTHORIZED OFFICER, BANK OF MAHARASTRA, BBSR	JUGALA KISHORE PANDA VS	// () //	
188	D-WP(C)/798/2026	RAMESH KUMAR MUKHI VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// () //	
189	D-WP(C)/802/2026	AYUSH SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// () //	
190	D-WP(C)/803/2026	M/S LAKHESWAR AGENCY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //	AOR20220001328C202600007
191	D-WP(C)/808/2026 WP(C)/470/2026	JYOTI RANJAN BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// () //	
192	D-WP(C)/809/2026	AMITABH JENA VS UNION OF INDIA	BISWABIHARI MOHANTY VS	// () //	
193	D-WP(C)/811/2026	BRAJASUNDAR BHOI @ BRAJA BHOI	TATHAGATA SAHOO	//	AOD20240000806C202600001

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		VS	VS	()	
194	D-WP(C)/812/2026	STATE OF ODISHA HEMANGINI SAHU	TATHAGATA SAHOO	//	AOD20240000806C202600003
		VS	VS	()	
195	D-WP(C)/813/2026	STATE OF ODISHA BHAGIRATHI BALABANTRAY	NIRANJAN LENKA	//	
		VS	VS	()	
196	D-WP(C)/814/2026	LAXMIPRIYA DAS JAYANTI NAYAK	SUSANTA KUMAR BARAL	//	AOR20220001297C202600006
		VS	VS	()	
197	D-WP(C)/815/2026	STATE OF ODISHA BANTI KUMAR SAHU	ANKANN PANDA	//	
		VS	VS	()	
198	D-WP(C)/816/2026	STATE OF ODISHA GANESWAR DANDASENA	TATHAGATA SAHOO	//	AOD20240000806C202600002
		VS	VS	()	
199	D-WP(C)/817/2026	STATE OF ODISHA DR. AJAYA KUMAR SWAIN	SUBHADUTTA ROURAY	//	
		VS	VS	()	
200	D-WP(C)/818/2026	STATE OF ODISHA SACHHIDANANDA MOHANTA	ASHUTOSH MOHANTA	//	
		VS	VS	()	
201	D-WP(C)/820/2026	STATE OF ODISHA PURNA CHANDRA AGRAWAL	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	()	
202	D-WP(C)/823/2026	STATE OF ODISHA NURATAN PATEL @ NURTAN PATEL	ALOK KUMAR PANDA	//	
		VS	VS	()	
203	D-WP(C)/824/2026	STATE OF ODISHA CHIEF EXECUTIVE OFFICER IN CHARGE, THE URBAN CO-OPERATIVE BANK LIMITED, CUTTACK	ALOK KUMAR PANDA	//	
		VS	VS	()	
204	D-WP(C)/825/2026	STATE OF ODISHA NURATAN PATEL @ NURTAN PATEL	ALOK KUMAR PANDA	//	
		VS	VS	()	

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205	D-WP(C)/826/2026	STATE OF ODISHA CHIEF EXECUTIVE OFFICER IN CHARGE, THE URBAN CO-OPERATIVE BANK LTD., CUTTACK	VS VS	// // ()	
206	D-WP(C)/827/2026	CONTROLLING AUTHORITY UNDER P.G. ACT BISHESWAR DASH	CUM DEPUTY LABOUR COMMISSIONER, CUTTACK VS	// // ()	
207	D-WP(C)/828/2026 WP(C)/504/2026	STATE OF ODISHA MANORANJAN SAHOO	VS GYANA RANJAN SETHI VS	// // ()	
208	D-WP(C)/829/2026	STATE OF ODISHA RAJASHRI MISHRA @ RAJASHREE MISHRA	VS PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202600004
209	D-WP(C)/830/2026	DIRECTOR (PERSONNEL) MCL PURNA CHANDRA SAHANI	VS KUNAL KUMAR SWAIN VS	// // ()	
210	D-WP(C)/831/2026	STATE OF ODISHA M/S S.J. DEVELOPERS AND HOUSING PVT. LTD., BBSR	VS SRAMDAS ACHARYA VS	// // ()	
211	D-WP(C)/832/2026	COLLECTOR AND DISTRICT MAGISTRATE, KHORDHA BACHAN JENA	VS SURENDRA BEHERA VS	// // ()	AOR20220002611C202600001
212	D-WP(C)/833/2026	STATE OF ODISHA BASUDEV PRADHAN	VS SAROJA KANTA SAMAL VS	// // ()	
213	D-WP(C)/834/2026	STATE OF ODISHA BASANTA KUMAR NAIK	VS KUNAL KUMAR SWAIN VS	// // ()	
214	D-WP(C)/835/2026	UNION OF INDIA S.KISSAN KUMAR	VS SAROJA KANTA SAMAL VS	// // ()	
215	D-WP(C)/836/2026	STATE OF ODISHA DWARIKANATH DASH	VS KUNAL KUMAR SWAIN VS	// // ()	
		STATE OF ODISHA		//	

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216	D-WP(C)/837/2026	BIJAYA KUMAR NANDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
217	D-WP(C)/838/2026	PABITRA MATIA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
218	D-WP(C)/839/2026	PRASANT DHAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
219	D-WP(C)/840/2026	PRASANT DHAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
220	D-WP(C)/841/2026	PRASANT DHAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
221	D-WP(C)/842/2026	BHAGIRATHI DHAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
222	D-WP(C)/844/2026	BHAGIRATHI DHAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
223	D-WP(C)/851/2026	PARIKSHIT BARIK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600001
224	D-WP(C)/854/2026	M/S.VISION INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, BURLAC VS UNION OF INDIA	KESHAN CHANDRAN VS	// 0 //	
225	D-WP(C)/856/2026	SAROJINI BHOLA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
226	D-WP(C)/857/2026	ASISH KUMAR ROUT VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //	
227	D-WP(C)/858/2026	DURGA MADHAB SUNDARAY	ARUPANANDA GOSWAMY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/859/2026	SIBA PRASAD PARIDA	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/860/2026	INDUREKHA DASH	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/861/2026	SIBA PRASAD PARIDA	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/862/2026	AMAR KUMAR PARIDA	BIBHUTI KESHARI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/863/2026	SAROJ KUMAR MUDULI	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/864/2026	M/S ROUT STORE, GOBINDPUR, KENDRAPARA	DILLIP KUMAR SAHOO	//	
		VS	VS	0	
		THE CHIEF COMNR OF COMMERCIAL TAXES AND GOODS AND SERVICE TAX, ODISHA, CUTTACK			
234	D-WP(C)/865/2026	M/S DAS INTEGRATED SYSTEM, CUTTACK	DILLIP KUMAR SAHOO	//	
		VS	VS	0	
		THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK			
235	D-WP(C)/866/2026	RABINDRA NATH BEHERA	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/867/2026	NALINI KANTA BARIK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/868/2026	M/S TULJA TRADING CO., JHARSUGUDA	DILLIP KUMAR SAHOO	//	
		VS	VS	0	
		THE PRINCIPAL COMNR OF CENTRAL GOODS AND SERVICE TAX, BBSR		//	
238	D-WP(C)/869/2026	PRASANTA KUMAR ROUT	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	

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239	D-WP(C)/870/2026	ODISHA POWER TRANSMISSION CORPORATION LTD.,BBSR SONI GUPTA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// // 0 //	
240	D-WP(C)/872/2026	RAGHURAM SAHU VS STATE OF ODISHA	SIDDHANT SARANGI VS	// 0 //	AOD20250000975C202600002
241	D-WP(C)/873/2026	GOPAL CHARAN BAHUBALENDRA VS STATE OF ODISHA	CHOUDHURY SATYAJIT MISHRA VS	// 0 //	
242	D-WP(C)/874/2026	THE DRISTI COLLEGE OF NURSING, KHURDA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //	
243	D-WP(C)/875/2026	SARAT BEHERA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //	
244	D-WP(C)/876/2026	THE DIBYAJYOTI SCHOOL OF NURSING, PURI VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //	
245	D-WP(C)/877/2026	GADADHAR SWAIN VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //	
246	D-WP(C)/878/2026	RILI NAYAK VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //	
247	D-WP(C)/879/2026	JEEVANDHARA NURSING HOME, NILADRI VIHAR, CUTTACK VS THE STATE OF ODISHA	MITAL K. JESTHI VS	// 0 //	
248	D-WP(C)/880/2026	CAPITAL ACADEMY OF NURSING, KHORDHA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //	
249	D-WP(C)/882/2026	SUDHIR KUMAR NAHAK VS STATE OF ORISSA	KARUNAKAR RATH VS	// 0 //	

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250	D-WP(C)/883/2026	SUBASINI SAHOO VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// () //	
251	D-WP(C)/885/2026	RABINDRA KUMAR DUTTA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// () //	
252	D-WP(C)/887/2026	SK. KUDDUS VS ASSESSMENT UNIT, INCOME TAX DEPARTMENT	AMIT PATRNAIK VS	// () //	AOD20220004423C202600001
253	D-WP(C)/890/2026	OMM BABA SANIDEB WSHG VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202600002
254	D-WP(C)/892/2026	CAPITAL ACADEMY OF NURSING, KHORDHA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// () //	
255	D-WP(C)/893/2026	M/S. SUBHALAXMI SWAIN, BBSR VS THE COMNR, CT AND GST, ODISHA, BANIJYAKAR BHAWAN, CUTTACK	DEBENDRA KUMAR DWIBEDI VS	// () //	
256	D-WP(C)/894/2026	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	PRAVA RANJAN MISHRA VS	// () //	
257	D-WP(C)/896/2026	PANCHANAN SAHU VS STATE OF ODISHA	MANASI PANDA VS	// () //	
258	D-WP(C)/897/2026	SAMARENDRA KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// () //	
259	D-WP(C)/898/2026	KASINATH PRADHAN VS STATE OF ODISHA	BIDYADHAR MANSING VS	// () //	
260	D-WP(C)/901/2026	CHITTARANJAN MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //	
261	D-WP(C)/902/2026	RADHAKANTA PRADHAN	PRASANTA KUMAR SATAPATHY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/903/2026	DEBARAJ BEHERA	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/906/2026	KAILASH CHANDRA BEJ	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
264	D-WP(C)/908/2026	MADHURI PATTANAİK	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/909/2026	RAGHUNATH SAHU	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
266	D-WP(C)/910/2026	M/S. GLOBAL COAL AND MINING PVT. LTD., JHARSHUDA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		THE PRINCIPAL SECRETARY TO THE GOVT. OF ODISHA, BHUBANESWAR I, KHURDA		//	
267	D-WP(C)/911/2026	SHUNYABASH @ SHUNYABASHI PALIA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/912/2026	PABITRA MOHAN PRADHAN	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
269	D-WP(C)/913/2026	KSHYAMANIDHI BEHERA	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
270	D-WP(C)/914/2026	JEEVANDHARA NURSING HOME, NILADRIVIHAR, CUTACK	MITTACKE JESTHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/915/2026	PRADEEP KUMAR MAHAPATRA	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
272	D-WP(C)/916/2026	SUBHANARAYAN MUDULI	SUKANTA KUMAR DALAI	//	AOD20240000306C202600003
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :07/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/918/2026	STATE OF ODISHA MAHESWAR BAL VS	SATYAJIT SAMAL VS	// // ()	
274	D-WP(C)/919/2026	STATE OF ORISSA PRAKASH JAMES TOPPO VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600004
275	D-WP(C)/920/2026	STATE OF ODISHA SANANDAN PATRA VS	JANAKI KANTA MAHAPATRA VS	// // ()	
276	D-WP(C)/921/2026	IDBI BANK, BBSR RAMESH CHANDRA DORA VS	TANMAY MISHRA VS	// // ()	
277	D-WP(C)/922/2026	STATE OF ODISHA Itishree Moharana VS	Suryakanta Palai VS	// // ()	AOR20220004106C202600004
278	D-WP(C)/923/2026	State Of Odisha SUSANTA KUMAR SEN VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600005
279	D-WP(C)/925/2026	STATE OF ODISHA KARTIKA CHANDRA MALLICK VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600007
280	D-WP(C)/926/2026	STATE OF ODISHA SIBA PRASAD BISWAL VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600006
281	D-WP(C)/927/2026	STATE OF ODISHA SURESH SONKAR VS	MUKUNDA CHANDRA MISHRA VS	// // ()	
282	D-WP(C)/930/2026	STATE OF ODISHA JUGAL KISHORE SAHOO VS	Kajal Sahoo VS	// // ()	AOR20220001613C202600002
283	D-WP(C)/931/2026	STATE OF ODISHA SAMYAK SAMANATA VS	VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/932/2026	RANJIT NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600011
285	D-WP(C)/933/2026	PUSHPANJALI NANDA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //	
286	D-WP(C)/934/2026	LAMBODAR SAHU VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //	
287	D-WP(C)/936/2026	MANAS RANJAN GARNAIK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600009
288	D-WP(C)/937/2026	JYOTIRMAYA BHUKTA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600010
289	D-WP(C)/938/2026	HIMANSU SEKHAR DEHURY VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //	
290	D-WP(C)/940/2026	AMIT KUMAR SAHOO VS STATE OF ODISHA	MUKUNDA CHANDRA MISHRA VS	// 0 //	
291	D-WP(C)/942/2026	BENUGOPAL BEHERA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //	
292	D-WP(C)/943/2026	KSHIRA SAGAR NAIK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600012
293	D-WP(C)/944/2026	SUBHASHREE MISHRA VS STATE OF ODISHA	SASWAT JENA VS	// 0 //	
294	D-WP(C)/945/2026	PRADEEP KUMAR DASH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600008
295	D-WP(C)/946/2026	ARUN KUMAR SAHOO	SUKANTA KUMAR DALAI	//	AOD20240000306C202600013

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/947/2026	RANAJIT NAYAK	Dhananjaya Mund	//	AOR20220001492C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/948/2026	DHRUBA BAGARTY	ASHIS KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/949/2026	BIKASH RANJAN SAHOO	SAIBRATA RATH	//	
		VS	VS	()	
		UNION OF INDIA		//	
299	D-WP(C)/950/2026	BRAJESWARI BAL	SUKANTA KUMAR DALAI	//	AOD20240000306C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/951/2026	KSHITISH KUMAR JENA	SUKANTA KUMAR DALAI	//	AOD20240000306C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/952/2026	RASHMI TRIPATHY	SOUMYA MISHRA	//	
		VS	VS	()	
		SITANSU PRASAD MOHANTY		//	
302	D-WP(C)/953/2026	SHRIMANTA BARIK	SUKANTA KUMAR DALAI	//	AOD20240000306C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/955/2026	RAJAT KUMAR RAY	SUKANTA KUMAR DALAI	//	AOD20240000306C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/526/2026	BASU @ BASANTA OJHA	AVIRAM PATRA	BHUBAN /3 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/527/2026	BINA SETHY @ BINODA SETHI	BIBHUTI RANJAN MOHANTY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/528/2026	CHIKU MALLICK	MRITUNJAY BANERJEE	PURI SADAR /783 /2025	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/534/2026	STATE OF ODISHA RAJU NAYAK VS	ARIJEET MISHRA VS	// JEYPORE TOWN /166 /2025 ()	
308	D-ABLAPL/535/2026	STATE OF ODISHA CHANDAN SAHU VS	ANAND JENA VS	// BAHALDA /35 /2017 ()	
309	D-ABLAPL/536/2026	STATE OF ODISHA RAKESH SRICHANDAN VS	KARTIK CHANDRA TRIPATHY VS	// MANCHESWAR P.S. /753 /2025 ()	
310	D-ABLAPL/537/2026	STATE OF ODISHA JITENDRA BRAHMA VS	MANOJ PANIGRAHI VS	// DHENKANAL SADAR /1075 /2025 ()	AOR20220001665C202600003
311	D-ABLAPL/541/2026	STATE OF ODISHA SAHIM ALLI SAHA VS	ASIT KUMAR JENA VS	// DHARMASALA /750 /2025 ()	
312	D-ABLAPL/545/2026	STATE OF ODISHA RAJENDRA NAYAK VS	DEEPAK KU SAHOO VS	// KENDRAPARA /248 /2025 ()	
313	D-ABLAPL/546/2026	STATE OF ODISHA SAMAR MISTRY VS	DEEPAK KU SAHOO VS	// MARINE PS AT JAMBO /230 /2025 ()	
314	D-ABLAPL/551/2026	STATE OF ODISHA BALARAM DAS VS	SURESH KUMAR PANDA VS	// TANGI /203 /2025 ()	
315	D-ABLAPL/554/2026	STATE OF ODISHA DEEPAK KUMAR BARDHAN VS	SOUBHAGYA KUMAR DASH VS	// RAYAGADA /107 /2025 ()	AOR20220001631C202600004
316	D-ABLAPL/555/2026	STATE OF ODISHA ARTABANDHU KHUNTIA VS	SOUBHAGYA KUMAR DASH VS	// JAJPUR ROAD /222 /2019 ()	AOR20220001631C202600003
317	D-ABLAPL/560/2026	STATE OF ODISHA KAMINI SINGH VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// BASUDEVPUR /457 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :07/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/561/2026	TIKINA BARIK VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	KAKATAPUR /369 /2025 () //	
319	D-ABLAPL/564/2026	KHAN @ ARJUN BEHERA VS UNION OF INDIA(NCB)	SITIKANT MISHRA VS	NCB BHUBANESWAR /10 /2025 () //	
320	D-ABLAPL/566/2026	GOURI SHANKAR PARIDA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	JAGATPUR /686 /2025 () //	
321	D-ABLAPL/567/2026	ZAHID HUSSAIN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BARGAON /279 /2025 () //	
322	D-ABLAPL/568/2026	AISHWARYA RAY VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	JAGATSINGPUR /1009 /2025 () //	
323	D-ABLAPL/569/2026	RANJAN KUMAR SAHOO VS STATE OF ODISHA	SNEHASISH BEHERA VS	DHENKANAL SADAR /949 /2025 () //	
324	D-ABLAPL/570/2026	BISWAJIT JENA @ BANTY VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /614 /2025 () //	
325	D-ABLAPL/571/2026	BHAGABAN SATPATHY VS STATE OF ODISHA	SNEHASISH BEHERA VS	KHUNTUNI /277 /2025 () //	
326	D-ABLAPL/576/2026	SANTILATA PARIDA @ SANTILATA DEI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	JAGATPUR /686 /2025 () //	
327	D-ABLAPL/580/2026	SUBHAM ROUT VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BANKI /501 /2025 () //	AOR20220001297C202600005
328	D-ABLAPL/582/2026	JYOTI RANJAN PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BHARATPUR PS /465 /2025 () //	AOR20220003722C202600005
329	D-ABLAPL/583/2026	RANJITA BEHERA	ACHYUTANANDA PATTANAİK	KANIHA /6 /2026	

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FILING REPORT AS ON :07/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
330	D-ABLAPL/588/2026	STATE OF ODISHA RADHASHYAM MALIK	SUSHANTA KUMAR MISHRA	DHUSURI /583 /2025	
		VS	VS	()	
331	D-ABLAPL/589/2026	STATE OF ODISHA SURENDARA KUMAR SAHU	DHANANJAYA MUND	JEYPORE VIGILANCE /36 /2025	AOR20220001492C202600003
		VS	VS	()	
332	D-ABLAPL/590/2026	STATE OF ODISHA (VIGILANCE) AKASH KUMAR ROUT	HAREKRUSHNA DASH	RAMACHANDRAPUR /384 /2025	AOD20240000001C202600001
		VS	VS	()	
333	D-ABLAPL/594/2026	STATE OF ODISHA MANORANJAN SETHI	AKHAND	KANPUR /78 /2025	
		VS	VS	()	
334	D-ABLAPL/597/2026	STATE OF ODISHA SK. SABIR	AMULYA RATNA PANDA	KENDRAPARA SADAR /540 /2025	
		VS	VS	()	
335	D-ABLAPL/601/2026	STATE OF ODISHA MRUTUNJAY BEHERA	SAMARENDRA BEHERA	BALASORE SADAR /572 /2025	
		VS	VS	()	
336	D-ABLAPL/606/2026	STATE OF ODISHA ANTARYAMI JENA	JYOTIRMAYA SAHOO	ASKA /749 /2025	
		VS	VS	()	
337	D-ABLAPL/609/2026	STATE OF ODISHA SK. AJJ	SUSHANTA KUMAR SAMANTARAY	DASPALLA /359 /2025	
		VS	VS	()	
338	D-ABLAPL/610/2026	STATE OF ODISHA HEMANTA GOUDA	JYOTIRMAYA SAHOO	DIGAPAHANDI /326 /2025	
		VS	VS	()	
339	D-ABLAPL/612/2026	STATE OF ODISHA NALINIKANTA BEHERA	BHABANI SANKAR DAS	PATTAMUNDAI RURAL PS /6 /2026	
		VS	VS	()	
340	D-ABLAPL/613/2026	STATE OF ODISHA PRASANTA BADEJENA	JYOTIRMAYA SAHOO	KHURDA MODEL /548 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/618/2026	STATE OF ODISHA AYUSMITA SETHY VS	DEEPTI RANJAN JENA VS	// GHASIPURA /204 /2018 ()	
342	D-ABLAPL/621/2026	STATE OF ODISHA BABITA MAHARNA @ BABITA JENA VS	JAYANTA KUMAR MAJHI VS	// BAISINGA /637 /2025 ()	
343	D-ABLAPL/622/2026	STATE OF ODISHA CHINMAYA KUMAR ROUT VS	TANMAYA KUMAR MOHANTY VS	// / /0 ()	
344	D-ABLAPL/627/2026	STATE OF ODISHA SOMYA RANJAN PRADHAN VS	SURYA NARAYAN MISHRA VS	// RAMACHANDI /67 /2025 ()	
345	D-ABLAPL/629/2026	STATE OF ODISHA SOMYA RANJAN PRADHAN VS	SURYA NARAYAN MISHRA VS	// RAMACHANDI /169 /2025 ()	
346	D-ABLAPL/630/2026	STATE OF ODISHA SOMYA RANJAN PRADHAN VS	SURYA NARAYAN MISHRA VS	// RAMACHANDI /161 /2025 ()	
347	D-ABLAPL/631/2026	STATE OF ODISHA KUMUDA @ KUMUDA BANDHU SAHU VS	CHIRANJIB ROUT VS	// HANDAPA /378 /2025 ()	
348	D-ABLAPL/632/2026	STATE OF ODISHA SANTANU KUMAR NAYAK @ SANTANU NAYAK VS	GYANA RANJAN DHAL VS	// KHARABEL NAGAR P.S. /251 /2014 ()	
349	D-ABLAPL/633/2026	STATE OF ODISHA ANIL NAIK VS	CHIRANJIB ROUT VS	// TALCHER TOWN /1193 /2025 ()	
350	D-ABLAPL/638/2026	STATE OF ODISHA ANIL NAIK VS	CHIRANJIB ROUT VS	// TALCHER TOWN /1229 /2025 ()	
351	D-ABLAPL/646/2026	STATE OF ODISHA BIJAYA LAXMI MAHUNTA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// RASOL /360 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/682/2026	CHINMAYA BHOI	PRADEEP KUMAR MOHAPATRA	ABHAYACHANDPUR /65 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/687/2026	BINITA JENA	SILABHADRA SASTRY	G.R.P.S. (TITILAGARH) /39 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/691/2026	AYUSH MANISH THACKAR	SIDHARTHA DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/695/2026	BHIKARI SWAIN	LAXMINARAYAN RAYATSINGH	//	AOD20240000645C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/698/2026	SANYASI GIRI	DIBYA JYOTI SAHOO	//	AOD20240000587C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/699/2026	RABINDRA KUMAR SAHOO	AMAR MOHANTY	LINGARAJ P.S. /4 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :07/01/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLA/32050/2025 ADMLA/1/2025	ALPHARD MARITIME LTD. MP	ANURAG PATI	1/2026
2	D-CRP/52519/2025 CRP/53/2025	MAHANT SRI CHINMAYANANDA DAS MP	PRASANTA KUMAR SATAPATHY	3/2026
3	D-TRPCRL/40593/2025 TRPCRL/1/2026	LALANA MISHRA MP	KARUNAKAR GAYA	4/2026
4	D-CRLMP/617/2026 CRLMP/ /	DINESH KUMAR SHAW MP	T.DHIREN KUMAR DORA	5/2026
5	D-CRLMP/674/2026 CRLMP/ /	IIFL FINANCE LTD., BBSR MP	SIDHANT DAS	6/2026
6	D-CMAPL/54014/2025 CMAPL/4/2026	BRABIT KUMAR MOHAPATRA @ BRABIT MP	SIDHARTH MISRA	6/2026
7	D-TRP(C)/779/2026 TRP(C)/ /	RASMITA SAHU @ RASHMITA SAHU MP	ASHOK KUMAR PRADHAN	9/2026
8	D-RVWPET/31807/2024 RVWPET/171/2024	YUDHISTHIRA SETHI MP	KHIROD KUMAR SWAIN	9/2026
9	D-RVWPET/53912/2025 RVWPET/294/2025	GAJENDRA NAYAK MP	AMIT PRASAD BOSE	10/2026
10	D-TRP(C)/50351/2025 TRP(C)/428/2025	SARAJINI KHATUA MP	KAMALAKANTA MOHANTA	10/2026
11	D-RVWPET/53058/2025 RVWPET/5/2026	NARENDRA KUMAR KAMILA MP	AMIT PRASAD BOSE	11/2026
12	D-CONTC/27928/2025 CONTC/3213/2025	SUBHANKAR SAHOO MP	DIPTENDU SUNDAR RAY	12/2026
13	D-RVWPET/53058/2025 RVWPET/5/2026	NARENDRA KUMAR KAMILA MP	AMIT PRASAD BOSE	12/2026
14	D-RPFAM/30408/2025 RPFAM/207/2025	SABIRA KUMAR SETHI @ SABIR MP	GOPINATH MISHRA	12/2026
15	D-CRLLP/16/2026 CRLLP/8/2026	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	13/2026
16	D-BLAPL/40710/2025 BLAPL/13984/2025	KALU JENA MP		13/2026
17	D-RPFAM/54833/2025 RPFAM/6/2026	SARBESWAR MISHRA MP	BITAS KUMAR SWAIN	13/2026
18	D-CONTC/2165/2023 CONTC/2165/2023	NARAHARI PARIDA MP	BHAWANI SANKAR PANIGRAHI	13/2026
19	D-RVWPET/53698/2025 RVWPET/6/2026	UNION OF INDIA MP	ABHISHEK MOHANTY(C.G.C)	13/2026
20	D-CONTC/24904/2024 CONTC/4595/2024	ALAMASETY DASARATHY MP	SANDHYARANI PANI	14/2026
21	D-RPFAM/54833/2025 RPFAM/6/2026	SARBESWAR MISHRA MP	BITAS KUMAR SWAIN	14/2026
22	D-BLAPL/38598/2025 BLAPL/13283/2025	SAMIR KUMAR PRADHAN MP	SIDHARTHA SANKAR RAY (2)	14/2026
23	D-CONTC/652/2016 CONTC/652/2016	RAJKISHORE MAHAPATRA MP	M/S.	15/2026
24	D-RPFAM/44692/2025 RPFAM/7/2026	RAMESH KUMAR GOCHHI MP	ALOK KUMAR MOHAPATRA	15/2026
25	D-BLAPL/27942/2025 BLAPL/9785/2025	RASHMI RANJAN DAS MP	PRADEEP RANJAN MISHRA	15/2026
26	D-BLAPL/38221/2025	ARTATRANA BEHERA @ CHINTU		

	BLAPL/13164/2025	MP		16/2026
27	D-RPFAM/44692/2025 RPFAM/7/2026	RAMESH KUMAR GOCHHI MP	ALOK KUMAR MOHAPATRA	16/2026
28	D-RPFAM/789/2026 RPFAM/ /	PRADEEP KUMAR BISWAL MP	SUPRIYO RANJAN MAHAPATRA	17/2026
29	D-BLAPL/676/2026 BLAPL/ /	MAGUNI @ SANJAY KUMAR ROUT @ SANDEBA MP	SANJAY KUMAR DAS	17/2026
30	D-RPFAM/54838/2025 RPFAM/ /	PRAMOD KUMAR ROUT MP	JAJATI KESHARI KHUNTIA	18/2026
31	D-MATA/44093/2024 MATA/372/2024	COROLINE NAYAK MP	BASUDEV PUJARI	19/2026
32	D-RPFAM/245/2023 RPFAM/245/2023	SUVENDU RATH@SUBHENDU RATH MP	ARUN KUMAR DAS 1	19/2026
33	D-RPFAM/54787/2025 RPFAM/8/2026	HARPRIT SINGH RANDHAWA MP	VIVEKANANDA JENA	20/2026
34	D-ABLAPL/20419/2025 ABLAPL/8294/2025	RAJIB ADABARIA MP	M/S RAMANANDA THANAPATI	30/2026
35	D-ABLAPL/35067/2025 ABLAPL/13319/2025	KRUSHNA DALEI MP		31/2026
36	D-ABLAPL/27672/2025 ABLAPL/10749/2025	SUMAN PARIDA MP		32/2026
37	D-CRLREV/37294/2025 CRLREV/1016/2025	MUNA @ JAGANNATH NAIK MP		32/2026
38	D-CRLREV/40865/2025 CRLREV/ /	MAHESWAR SETHY MP	PARTHA SARATHI DAS	33/2026
39	D-ABLAPL/39172/2025 ABLAPL/14689/2025	ANAMA @ ANADI PALEI MP		33/2026
40	D-ABLAPL/40176/2025 ABLAPL/15079/2025	SURENDRA BEHERA MP	TUKUNA KUMAR MISHRA	34/2026
41	D-CRLREV/543/2026 CRLREV/ /	PINTU MALLICK MP	BUDHIRAM DAS	34/2026
42	D-CRLREV/40791/2025 CRLREV/ /	PARESH CHANDRA KISKU MP	PRAKASH RANJAN BARIK	35/2026
43	D-ABLAPL/37944/2025 ABLAPL/14254/2025	PRATIK THAWAIT @ PRATEEK THAWAIT MP		35/2026
44	D-CRLREV/572/2026 CRLREV/ /	PINTU@MANOJ KUMAR SAHOO MP	KARUNAKAR GAYA	36/2026
45	D-CRLREV/40503/2025 CRLREV/ /	BHOLESWARI PRADHAN MP	GEETANJALI MAJHI	37/2026
46	D-CMP/780/2026 CMP/ /	ANANDA SAHU MP	TIKERAM MEHER	38/2026
47	D-CRLREV/37134/2025 CRLREV/ /	SAJIT KUMAR LENKA, S/O. AMARESWARI MP	LENKA KUMAR MISRA	38/2026
48	D-CRLREV/34373/2025 CRLREV/16/2026	ASHIRBAD DAS MP	SOUMYA KANTA TRIPATHY	39/2026
49	D-CMP/791/2026 CMP/28/2026	MANAS RANJAN KANDI MP	SANTOSH KUMAR SAMANTARAY	39/2026
50	D-CMP/805/2026 CMP/ /	SUREKHA BALIARSINGH MP	BIKRAM RATH	40/2026
51	D-CRLREV/40560/2025 CRLREV/13/2026	SAMIR MAHARANA MP	PRATAP CHANDRA MISHRA	40/2026
52	D-CMP/805/2026 CMP/ /	SUREKHA BALIARSINGH MP	BIKRAM RATH	41/2026
53	D-CRLREV/14839/2025 CRLREV/471/2025	BIKRAM KHATUA MP	RABINDRA NATH PRUSTY	41/2026
54	D-CMP/1285/2022 CMP/1285/2022	MANORANJAN DEVI MP	PABITRA KUMAR NAYAK	42/2026
55	D-CRLREV/677/2026 CRLREV/ /	R.K.MANSION PVT. LTD., BBSR MP	RABI NARAYAN MOHANTY	42/2026
56	D-CMP/1285/2022 CMP/1285/2022	MANORANJAN DEVI MP	PABITRA KUMAR NAYAK	43/2026
57	D-CRLREV/677/2026 CRLREV/ /	R.K.MANSION PVT. LTD., BBSR MP	RABI NARAYAN MOHANTY	43/2026

58	D-CRLREV/592/2026 CRLREV/ /	MINI SAHU MP	DHANANJAYA MUND	44/2026
59	D-CMP/939/2026 CMP/ /	KAMAL KUMAR BHAWASINKA MP	SANDIPANI MISRA	44/2026
60	D-RSA/223/2019 RSA/223/2019	PABITRA BHAKTA MP	MR.HIMANSHU BHUSAN DASH	45/2026
61	D-CMP/941/2026 CMP/ /	ANUP KUMAR NAYAK MP	TUSAR KUMAR MISHRA	45/2026
62	D-CRLREV/40187/2025 CRLREV/18/2026	BUDDAR RAJU RHODA MP	LALATENDU JENA	45/2026
63	D-RSA/55223/2025 RSA/15/2026	HALADHAR MOHANTY MP	SUVALAXMI DEVI	46/2026
64	D-CMP/929/2026 CMP/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	46/2026
65	D-CRLREV/40650/2025 CRLREV/19/2026	VIKASH KUMAR MP	BISWAJIT PASAYAT	46/2026
66	D-RSA/55223/2025 RSA/15/2026	HALADHAR MOHANTY MP	SUVALAXMI DEVI	47/2026
67	D-CRLREV/40799/2025 CRLREV/22/2026	ESO SABAR MP	RABINDRA KUMAR MISHRA	47/2026
68	D-CRLREV/40838/2025 CRLREV/23/2026	JAMULA TIRUMALA RAO @ J TIRUMALA MP	BOBHAGYA KUMAR DASH	48/2026
69	D-RSA/52997/2025 RSA/ /	KHAGAPATI GOUDA MP	NIRANJAN LENKA	48/2026
70	D-RSA/41630/2025 RSA/ /	KHETRABASI KARMI MP	AMIT KUMAR NATH	49/2026
71	D-CRLREV/686/2026 CRLREV/ /	SUNIL KUMAR SINGH MP	BIJAYA KUMAR RAGADA	49/2026
72	D-CRLREV/689/2026 CRLREV/ /	KAILASH CHANDRA BEHERA MP	DURGA PRASAD PATTANAIAK	50/2026
73	D-RSA/52120/2025 RSA/16/2026	KRUSHNA CHANDRA CHOUHAN MP	TIKERAM MEHER	50/2026
74	D-RSA/53902/2025 RSA/ /	PURNA CHANDRA PANI MP	PANCHANAN PANIGRAHI	51/2026
75	D-CRLREV/686/2026 CRLREV/ /	SUNIL KUMAR SINGH MP	BIJAYA KUMAR RAGADA	51/2026
76	D-CRLREV/703/2026 CRLREV/ /	DEBA PRAKASH MAHAPATRA MP	BHABANI SHANKAR DASPARIDA	52/2026
77	D-RSA/311/2014 RSA/311/2014	MANORAMA TRIPATHY MP	M/S.S.K.NAYAK	52/2026
78	D-RSA/49584/2025 RSA/ /	SANJUKTA BEHERA MP	SOURAV SUMAN BHUYAN	53/2026
79	D-RSA/39259/2025 RSA/17/2026	DEBASIS PANDA MP	SURESH CHANDRA MOHANTY	54/2026
80	D-RSA/39259/2025 RSA/17/2026	DEBASIS PANDA MP	SURESH CHANDRA MOHANTY	55/2026
81	D-RSA/54438/2025 RSA/18/2026	PUROJIT SAHU MP	GOKULANANDA SAHU	56/2026
82	D-WA/23735/2025 WA/1754/2025	NILIMA KUMARI DEBNATH MP	UMA CHARAN MISHRA	60/2026
83	D-WA/767/2026 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	61/2026
84	D-WA/767/2026 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	62/2026
85	D-WA/54544/2025 WA/24/2026	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	63/2026
86	D-WA/54544/2025 WA/24/2026	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	64/2026
87	D-WA/54552/2025 WA/25/2026	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	65/2026
88	D-WA/54552/2025 WA/25/2026	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	66/2026
89	D-WA/1780/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	

	WA/1780/2022	MP		67/2026
90	D-WA/55082/2025 WA/26/2026	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	68/2026
91	D-WA/55082/2025 WA/26/2026	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	69/2026
92	D-WA/55080/2025 WA/27/2026	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	70/2026
93	D-WA/55080/2025 WA/27/2026	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	71/2026
94	D-WA/847/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	72/2026
95	D-WA/847/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	73/2026
96	D-WA/54546/2025 WA/28/2026	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	74/2026
97	D-WA/54546/2025 WA/28/2026	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	75/2026
98	D-WA/848/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	76/2026
99	D-WA/848/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	77/2026
100	D-WA/855/2026 WA/ /	CEO IN CHARGE, THE URBAN CO-OPERATIVE BANK LTD, MP	SUDHAKAR DANDA DATTACK	78/2026
101	D-MACA/49461/2025 MACA/33/2026	THE BRANCH MANAGER (LEGAL CLAIMS), MP	EDELWEISS GENERAL INSURANCE COMPANY LTD, MUMBAI	78/2026
102	D-MACA/55011/2025 MACA/34/2026	NANDALAL PASWAN MP	DURGA CHARAN DEY	79/2026
103	D-WA/55081/2025 WA/29/2026	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	79/2026
104	D-WA/55081/2025 WA/29/2026	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	80/2026
105	D-MACA/54583/2025 MACA/35/2026	BIKASH JENA@BIKASH CHANDRA JENA MP	DEBASISH PATNAIK	80/2026
106	D-WA/849/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	81/2026
107	D-MACA/54583/2025 MACA/35/2026	BIKASH JENA@BIKASH CHANDRA JENA MP	DEBASISH PATNAIK	81/2026
108	D-WA/849/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	82/2026
109	D-MACA/790/2026 MACA/ /	BRANCH MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD, MP	ANANT KUMAR MAHAPATRA AHMADHORE BRANCH, KORAPUT	82/2026
110	D-WA/55559/2025 WA/30/2026	STATE OF ODISHA MP	SIDHARTH PRASAD DAS,A.S.C	83/2026
111	D-MACA/36521/2025 MACA/28/2026	SABITA BAL MP	KAPILA CHARAN NAYAK	83/2026
112	D-WA/55559/2025 WA/30/2026	STATE OF ODISHA MP	SIDHARTH PRASAD DAS,A.S.C	84/2026
113	D-MACA/801/2026 MACA/ /	BRANCH MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD, MP	ANANT KUMAR MAHAPATRA AHMADHORE BRANCH, KORAPUT	84/2026
114	D-CRLA/33245/2025 CRLA/1239/2025	BIJAY SAHU MP	RAJESH KUMAR MAHAPATRA	84/2026
115	D-WA/850/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	85/2026
116	D-MACA/638/2026 MACA/ /	D.M.,M/S. NATIONAL INSURANCE CO. LTD, MP	JOYDAM MOHAPATRA	85/2026
117	D-CRLA/549/2026 CRLA/ /	SK. SAGBA@ROY MP	JUGALA KISHORE PANDA	85/2026
118	D-CRLA/549/2026 CRLA/ /	SK. SAGBA@ROY MP	JUGALA KISHORE PANDA	86/2026
119	D-CRLMC/539/2026 CRLMC/ /	TAPAN KUMAR NAYAK MP	BHAKTA RANJAN BARIK	86/2026
120	D-MACA/884/2026 MACA/ /	TRINITY VENTURES MP	KALPATARU PANIGRAHI	86/2026

121	D-WA/850/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	86/2026
122	D-CRLA/38649/2025 CRLA/1455/2025	BIJAY NAYAK MP	SURESH KUMAR PANDA	87/2026
123	D-CRLMC/39130/2025 CRLMC/5507/2025	HARI BEHERA MP		87/2026
124	D-WA/907/2026 WA/ /	STATE OF ODISHA MP	DAYANIDHI LENKA,A.G.A	87/2026
125	D-MACA/42217/2025 MACA/40/2026	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,JEYAPORE MP	PRASANTA KUMAR MAHALI	87/2026
126	D-CRLMC/34869/2025 CRLMC/4787/2025	PRASANTA KUMAR MOHANTY MP	PRATIK DASH	88/2026
127	D-WA/907/2026 WA/ /	STATE OF ODISHA MP	DAYANIDHI LENKA,A.G.A	88/2026
128	D-MACA/42217/2025 MACA/40/2026	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,JEYAPORE MP	PRASANTA KUMAR MAHALI	88/2026
129	D-CRLA/231/2022 CRLA/231/2022	BHAGI@BHAGABAN DALABEHERA MP	PRASANT KUMAR SAHOO, M/S. MANAS CHAND, R.R. MISHRA, A. SAHOO	88/2026
130	D-CRLA/508/2022 CRLA/508/2022	SANTOSH KUMAR PALEI MP	M/S MANAS KUMAR CHAND, R.R.MISHRA, A.K.SAHOO, K.N.PANDA	89/2026
131	D-MACA/53374/2025 MACA/42/2026	B.M.,ORIENTAL INSURANCE CO. LTD.,JEYAPORE MP	PRASANTA KUMAR MAHALI	89/2026
132	D-WA/2606/2023 WA/2606/2023	BARGARH ZILLA SAHARA SAMAJ MP	DWARIKA PRASAD MOHANTY	89/2026
133	D-CRLMC/38272/2025 CRLMC/5332/2025	SILADITYA PRADHAN MP		89/2026
134	D-MACA/53374/2025 MACA/42/2026	B.M.,ORIENTAL INSURANCE CO. LTD.,JEYAPORE MP	PRASANTA KUMAR MAHALI	90/2026
135	D-CRLA/1015/2023 CRLA/1015/2023	BULU@SUBASH BEHERA MP	MANAS KUMAR CHAND	90/2026
136	D-WA/55341/2025 WA/31/2026	GURUBARI MAHANANDIA MP	BIPLABA P.B. BAHALI	90/2026
137	D-CRLMC/557/2026 CRLMC/93/2026	ASHOK KUMAR PADHAN MP	DEVASHIS PANDA	90/2026
138	D-CRLMC/38791/2025 CRLMC/5362/2025	SUDHANSU KUMAR SAHU MP		91/2026
139	D-CRLA/559/2026 CRLA/ /	SUJATA BEHERA MP	SATYA RANJAN PATI	91/2026
140	D-CRLA/30255/2024 CRLA/1070/2024	BHARAT@SUSHANTA KUMAR SETHI MP	BIBHUTI BHUSAN SWAIN,PURNA CHANDRA DAS	92/2026
141	D-CRLMC/575/2026 CRLMC/ /	BULU RANJAN ROUT MP	MANAS RANJAN DHAL	92/2026
142	D-CRLA/40812/2025 CRLA/22/2026	TAPAN BEHERA MP	BIBHU PRASAD DAS	93/2026
143	D-CRLMC/90/2026 CRLMC/87/2026	KAPAL BASUDEV@K.BASUDEV@KAPAL BASUDEV MP	SANJAY KUMAR PRADHAN	93/2026
144	D-CRLMC/40508/2025 CRLMC/75/2026	R.HARICHARAN MP	LALITENDU MISHRA	94/2026
145	D-CRLA/40812/2025 CRLA/22/2026	TAPAN BEHERA MP	BIBHU PRASAD DAS	94/2026
146	D-CRLA/40463/2025 CRLA/26/2026	KEDARNATH JENA@PARABASIA MP	DEBASNAN DAS	95/2026
147	D-CRLMC/605/2026 CRLMC/ /	SUBRAT SAHOO MP	PRIYA RANJAN SINGH	95/2026
148	D-CRLA/40463/2025 CRLA/26/2026	KEDARNATH JENA@PARABASIA MP	DEBASNAN DAS	96/2026
149	D-CRLMC/611/2026 CRLMC/ /	BISHNU CHARAN MOHANTY MP	ANANTA NARAYAN PATTANAYAK	96/2026
150	D-CRLMC/620/2026 CRLMC/ /	DHIRENDRA SAMAL MP	SAROJ KUMAR DASH	97/2026
151	D-CRLA/40550/2025 CRLA/27/2026	M.KOUSER MP	DUSHMANTA SAHOO	97/2026
152	D-CRLA/40550/2025	M.KOUSER	DUSHMANTA SAHOO	

	CRLA/27/2026	MP		98/2026
153	D-CRLMC/625/2026 CRLMC/ /	JOGENDRA KHEMUNDU @ TADANG MP	PRASANTA KUMAR SAHOO	98/2026
154	D-CRLA/608/2026 CRLA/ /	DAMAN RANA MP	PRATYUSHA NAIDU	99/2026
155	D-CRLMC/635/2026 CRLMC/ /	BIJAYA KUMAR ROURAY@BIJAYA KUMAR MP	SUSANTA KUMAR TRIPATHY	99/2026
156	D-CRLA/608/2026 CRLA/ /	DAMAN RANA MP	PRATYUSHA NAIDU	100/2026
157	D-CRLMC/40357/2025 CRLMC/82/2026	PATNANA VENKATARAMANA MANIKAN MP	ANIL KUMAR MANIAR	100/2026
158	D-CRLMC/648/2026 CRLMC/ /	PRAJNA PRAKASH NAYAK MP	AMITABH MISHRA	101/2026
159	D-CRLA/596/2026 CRLA/ /	SAHU MEHER MP	SUBHAM SHARMA	101/2026
160	D-CRLMC/38231/2025 CRLMC/5310/2025	RAJESH DALEI@LUCKY MP		102/2026
161	D-CRLA/596/2026 CRLA/ /	SAHU MEHER MP	SUBHAM SHARMA	102/2026
162	D-CRLA/1020/2022 CRLA/1020/2022	UDIT SINGH MP	SOURA CHANDRA MOHAPATRA	103/2026
163	D-CRLMC/693/2026 CRLMC/ /	BALIA @ JYOTI PRASAD NAYAK MP	AMIT KUMAR SAHU	103/2026
164	D-CRLA/649/2026 CRLA/ /	PRASANTA KU. JENA MP	DEVASHIS PANDA	104/2026
165	D-CRLMC/700/2026 CRLMC/ /	NIGAM LAHARI SAMANTARAY MP	RUCHI RAJGARHIA	104/2026
166	D-CRLMC/701/2026 CRLMC/ /	SUKURU PATRA MP	AMLAN SHAKTI PAUL	105/2026
167	D-CRLA/649/2026 CRLA/ /	PRASANTA KU. JENA MP	DEVASHIS PANDA	105/2026
168	D-CRLA/678/2026 CRLA/ /	SUSANTA PRADHAN@KRUSHNA PRADHAN MP	ANGALA KISHORE PANDA	106/2026
169	D-CRLMC/702/2026 CRLMC/ /	BANABIHARI PALATA MP	HEMANT KUMAR MUND	106/2026
170	D-CRLA/678/2026 CRLA/ /	SUSANTA PRADHAN@KRUSHNA PRADHAN MP	ANGALA KISHORE PANDA	107/2026
171	D-CRLA/680/2026 CRLA/ /	DHAMANA @ RAJENDRA MOHANANDIA MP	BINAPANI TRIPATHY	108/2026
172	D-CRLA/680/2026 CRLA/ /	DHAMANA @ RAJENDRA MOHANANDIA MP	BINAPANI TRIPATHY	109/2026
173	D-WP(C)/768/2026 WP(C)/501/2026	SARAT CHANDRA SAHOO MP	KUNAL KUMAR SWAIN	358/2026
174	D-WP(C)/769/2026 WP(C)/ /	GANGADHAR MALLIK MP	SUBHRANSU BHUSAN MOHANTY	359/2026
175	D-WP(C)/770/2026 WP(C)/ /	TUKU MEHER MP	SRINIVAS MOHANTY	360/2026
176	D-WP(C)/771/2026 WP(C)/ /	PRABHAT KUMAR PADHAN MP	SRINIVAS MOHANTY	361/2026
177	D-WP(C)/772/2026 WP(C)/ /	AMULYA KUMAR BISWAL MP	DR. JITENDRA KUMAR LENKA	362/2026
178	D-WP(C)/51100/2025 WP(C)/35292/2025	ARJUNA MALIK MP	SWAPNIL ROY	363/2026
179	D-WP(C)/52758/2025 WP(C)/344/2026	HDB FINANCIAL SERVICES LTD., BBSR MP	MANAS RANJAN KHATUA	364/2026
180	D-WP(C)/44002/2025 WP(C)/30636/2025	SESHADEV KAR MP		365/2026
181	D-WP(C)/52412/2025 WP(C)/350/2026	SANJULATA DEI @ SASMAL MP	VISWAJEET MALLICK	366/2026
182	D-WP(C)/53185/2025 WP(C)/355/2026	SAPNESWAR RAKSA MP	SURYA NARAYAN SATPATHY	367/2026
183	D-WP(C)/48552/2025 WP(C)/353/2026	TAPAS KUMAR MOHARANA MP	SPANDAN SRICHANDAN	368/2026

184	D-WP(C)/52421/2025 WP(C)/358/2026	GIRIJA SHANKAR SENDH MP	BHABANI PRASAD MOHANTY	369/2026
185	D-WP(C)/49481/2025 WP(C)/362/2026	BHABAGRAHI SAHOO MP	GYANA RANJAN MAHAPATRA	370/2026
186	D-WP(C)/53851/2025 WP(C)/364/2026	RAJKUMAR SURJULIA MP	SAROJ KUMAR PADHY	371/2026
187	D-WP(C)/53133/2025 WP(C)/366/2026	PRAGATI MOHANTY MP	SRINIVAS MOHANTY	372/2026
188	D-WP(C)/778/2026 WP(C)/ /	GOLAPI MULI MP	BASUDEV MISHRA	373/2026
189	D-WP(C)/781/2026 WP(C)/ /	JEHN NAYAK MP	BASUDEV MISHRA	374/2026
190	D-WP(C)/782/2026 WP(C)/ /	T.SUNIL @ SUNIL TAMAGULU MP	BASUDEV MISHRA	375/2026
191	D-WP(C)/53667/2025 WP(C)/372/2026	SABITA KALLO MP	DEBASMITA DEBADARSINI	376/2026
192	D-WP(C)/785/2026 WP(C)/ /	AFROZ BEGUM MP	KOUSIK ANANDA GURU	377/2026
193	D-WP(C)/52759/2025 WP(C)/375/2026	HDB FINANCIAL SERVICES LTD.,BBSR MP	MANAS RANJAN KHATUA	378/2026
194	D-WP(C)/802/2026 WP(C)/ /	AYUSH SAHU MP	BIRAJA PRASANNA DAS	380/2026
195	D-WP(C)/55371/2025 WP(C)/393/2026	DAMAYANTI MALLIK MP	SUKANTA KUMAR NAYAK (2)	381/2026
196	D-WP(C)/803/2026 WP(C)/ /	M/S LAKHESWAR AGENCY MP	ANJAN KUMAR BISWAL	382/2026
197	D-WP(C)/39213/2021 WP(C)/39213/2021	NARAYAN PARIJA MP	MANAS PATI	383/2026
198	D-WP(C)/55312/2025 WP(C)/400/2026	PRASANTA MOHAPATRA MP	NIHAL RATH	384/2026
199	D-WP(C)/808/2026 WP(C)/470/2026	JYOTI RANJAN BEHERA MP	DEEPALI MAHAPATRA	385/2026
200	D-WP(C)/809/2026 WP(C)/ /	AMITABH JENA MP	BISWABIHARI MOHANTY	386/2026
201	D-WP(C)/53119/2025 WP(C)/403/2026	LILI MEHER MP	PRABODHA CHANDRA NAYAK	387/2026
202	D-WP(C)/815/2026 WP(C)/ /	BANTI KUMAR SAHU MP	ANKANN PANDA	388/2026
203	D-WP(C)/817/2026 WP(C)/ /	DR. AJAYA KUMAR SWAIN MP	SUBHADUTTA ROURAY	389/2026
204	D-WP(C)/49422/2025 WP(C)/407/2026	MANAGING DIRECTOR, NAGARJUN CONSTRUCTION, CUTTACK MP	SRINIVAS MOHANTY	390/2026
205	D-WP(C)/6967/2017 WP(C)/6967/2017	GOURANGA SUBUDHI MP	M/S.U.C.MISHRA	391/2026
206	D-WP(C)/820/2026 WP(C)/ /	PURNA CHANDRA AGRAWAL MP	SHIBANI SHANKAR PRADHAN	392/2026
207	D-WP(C)/49422/2025 WP(C)/407/2026	MANAGING DIRECTOR, NAGARJUN CONSTRUCTION, CUTTACK MP	SRINIVAS MOHANTY	393/2026
208	D-WP(C)/19734/2023 WP(C)/19734/2023	KISHORE CHANDRA PATEL MP	AMIT PRASAD BOSE	394/2026
209	D-WP(C)/726/2026 WP(C)/410/2026	KAMALAKANTA BADU MP	AMIYA KUMAR MISHRA	395/2026
210	D-WP(C)/53424/2025 WP(C)/411/2026	MANAS MALIK MP	SIDDHANT SARANGI	396/2026
211	D-WP(C)/23847/2021 WP(C)/23847/2021	M/S TATA STEEL MINING LTD. MP	SARADA PRASANNA SARANGI	397/2026
212	D-WP(C)/54237/2025 WP(C)/37202/2025	CENTRAL PUBLIC WORKS DEPT., GOVT. OF ODISHA MP	SRINIVAS MOHANTY	398/2026
213	D-WP(C)/814/2026 WP(C)/ /	JAYANTI NAYAK MP	SUSANTA KUMAR BARAL	399/2026
214	D-WP(C)/54890/2025 WP(C)/37603/2025	M/S.P.K.CONTRUCTION, CUTTACK MP	SATYA SUNDAR KANUNGO	400/2026
215	D-WP(C)/24133/2017	MD.AMINA BIBI	M/S.SANJIB MOHANTY	

247	D-WP(C)/879/2026 WP(C)/ /	JEEVANDHARA NURSING HOME, NILADRMITIA, CUTTACK MP		433/2026
248	D-WP(C)/885/2026 WP(C)/ /	RABINDRA KUMAR DUTTA MP	PRAVASH CHANDRA JENA	434/2026
249	D-WP(C)/882/2026 WP(C)/ /	SUDHIR KUMAR NAHAK MP	KARUNAKAR RATH	435/2026
250	D-WP(C)/54758/2025 WP(C)/464/2026	JAYAMANGAL MEHER MP	AMIT PRASAD BOSE	436/2026
251	D-WP(C)/38010/2025 WP(C)/26883/2025	LALIT KUMAR PAIKARAY MP		437/2026
252	D-WP(C)/894/2026 WP(C)/ /	PRAMOD KUMAR BEHERA MP	PRAVA RANJAN MISHRA	438/2026
253	D-WP(C)/55098/2025 WP(C)/468/2026	M/S LAGNA TRADERS, CUTTACK MP	PRABODHA CHANDRA NAYAK	439/2026
254	D-WP(C)/887/2026 WP(C)/ /	SK. KUDDUS MP	AMIT PATNAIK	440/2026
255	D-WP(C)/19737/2019 WP(C)/19737/2019	LAXMI KANTA BEHERA MP	M/S.BIKRAM SENAPATI	441/2026
256	D-WP(C)/19730/2019 WP(C)/19730/2019	RAMESH CHANDRA PARIDA MP	M/S.BIKRAM SENAPATI	442/2026
257	D-WP(C)/36658/2025 WP(C)/25969/2025	SOBHAGINI SINGH MP	RUPESH KUMAR KANUNGO	443/2026
258	D-WP(C)/53947/2025 WP(C)/471/2026	ANUPOMA DALAI MP	KRUTIBASH MOHAPATRA	444/2026
259	D-WP(C)/890/2026 WP(C)/ /	OMM BABA SANIDEB WSHG MP	SUKANTA KUMAR DALAI	446/2026
260	D-WP(C)/55105/2025 WP(C)/476/2026	PRAGYAPARAMITA DAS MP	SRINIVAS MOHANTY	447/2026
261	D-WP(C)/54403/2025 WP(C)/37569/2025	MUSLIMA BIBI MP	SUBASH CHANDRA SATAPATHY	448/2026
262	D-WP(C)/44881/2025 WP(C)/31570/2025	SUVENDU MISHRA MP		449/2026
263	D-WP(C)/44883/2025 WP(C)/31480/2025	SAROJINI RATH MP		450/2026
264	D-WP(C)/44980/2025 WP(C)/33352/2025	MANAS RANJAN TRIPATHY MP		451/2026
265	D-WP(C)/46751/2025 WP(C)/33362/2025	KUNIRANI PRADHAN MP		452/2026
266	D-WP(C)/46752/2025 WP(C)/33363/2025	AMITA MOHAPATRA MP		453/2026
267	D-WP(C)/46753/2025 WP(C)/33364/2025	CHANDRA KUMAR PADHI MP		454/2026
268	D-WP(C)/44888/2025 WP(C)/31634/2025	BAIKUNTHANATH UTTARA MP		455/2026
269	D-WP(C)/901/2026 WP(C)/ /	CHITTARANJAN MOHAPATRA MP	KUNAL KUMAR SWAIN	456/2026
270	D-WP(C)/47993/2025 WP(C)/33348/2025	KALPANA UTTARA MP		457/2026
271	D-WP(C)/902/2026 WP(C)/ /	RADHAKANTA PRADHAN MP	PRASANTA KUMAR SATAPATHY	458/2026
272	D-WP(C)/44878/2025 WP(C)/31475/2025	REETUPARNA TRIPATHY MP		459/2026
273	D-WP(C)/903/2026 WP(C)/ /	DEBARAJ BEHERA MP	SOUMYA RANJAN MOHANTY	460/2026
274	D-WP(C)/44976/2025 WP(C)/31630/2025	BISWANATH DASH MP		461/2026
275	D-WP(C)/44983/2025 WP(C)/34101/2025	ANJAN KUMAR DASH MP		462/2026
276	D-WP(C)/53134/2025 WP(C)/484/2026	CHIEF ENGINEER (ROADS-II), NIRMAN SOCIETY, BHUBANESHWAR, A.S.C MP		463/2026
277	D-WP(C)/914/2026 WP(C)/ /	JEEVANDHARA NURSING HOME, NILADRMITIA, CUTTACK MP		464/2026
278	D-WP(C)/914/2026	JEEVANDHARA NURSING HOME, NILADRMITIA, CUTTACK		

	WP(C)/ /	MP		465/2026
279	D-WP(C)/921/2026	RAMESH CHANDRA DORA	TANMAY MISHRA	
	WP(C)/ /	MP		466/2026
280	D-WP(C)/55525/2025	DR. KEERTIDHARA DAS	RAJJEET ROY	
	WP(C)/488/2026	MP		467/2026
281	D-WP(C)/920/2026	SANANDAN PATRA	JANAKI KANTA MAHAPATRA	
	WP(C)/ /	MP		468/2026
282	D-WP(C)/55203/2025	GANGADHAR LENKA	DURGESH NARAYAN RATH	
	WP(C)/486/2026	MP		469/2026
283	D-WP(C)/2302/2019	UDDESWAR SAHOO	M/S DILLIP KUMAR SAHOO, A. MOHANTY, S. DASH,	
	WP(C)/2302/2019	MP		470/2026
284	D-WP(C)/54768/2025	PRAVAS KUMAR PRADHAN	UMESH CHANDRA MOHANTY	
	WP(C)/492/2026	MP		471/2026
285	D-WP(C)/933/2026	PUSHPANJALI NANDA	ANANTA NARAYAN PATTANAYAK	
	WP(C)/ /	MP		472/2026
286	D-WP(C)/916/2026	SUBHANARAYAN MUDULI	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		473/2026
287	D-WP(C)/944/2026	SUBHASHREE MISHRA	SASWAT JENA	
	WP(C)/ /	MP		474/2026
288	D-WP(C)/949/2026	BIKASH RANJAN SAHOO	SAIBRATA RATH	
	WP(C)/ /	MP		475/2026
289	D-WP(C)/952/2026	RASHMI TRIPATHY	SOUMYA MISHRA	
	WP(C)/ /	MP		476/2026
290	D-WP(C)/55291/2025	NARAYAN DAS	SRINIVAS MOHANTY	
	WP(C)/510/2026	MP		477/2026